IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 2485 of 2020

…..

Biju Das & Ors. **…… Petitioners**

Versus

The State of Jharkhand & Anr. **…… Opp. Parties**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :

For the Respondent-State :

…….

<u>03/Dated:23/04/2021</u>:

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID -19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work for a week in view of sudden surge of Covid-19 pandemic and that is why the lawyers are not appearing today.

In that view of the matter, let this case be listed after three weeks.

Till then, interim relief granted earlier shall continue.

(Sanjay Kumar Dwivedi, J.)

Satyarthi